

(4)

RESERVED

CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD.

Registration (O.A.) No. 52 of 1987

Lalji Ram & others Applicants.

Versus

Union of India & another Respondents.

Connected with

Registration (O.A.) No. 53 of 1987

Surali Ram & others Applicants.

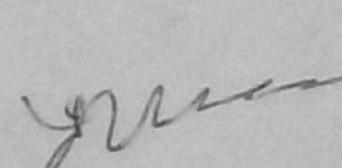
Versus

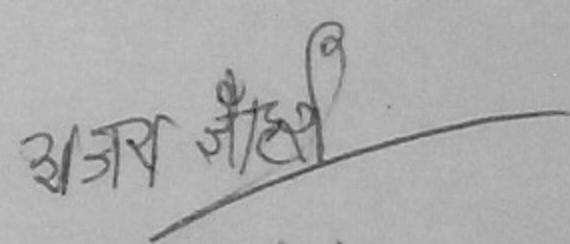
Union of India & another Respondents.

Hon'ble S. Zaheer Hasan, V.C.
Hon'ble Ajay Johri, A.M.

(Delivered by Hon. Ajay Johri, A.M.)

For judgments see our judgment of date
passed in connected Registration (O.A.) No. 53
of 1987.


Vice-Chairman.


Member (A).

Dated: September 16, 1987.

PG.